

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.67(MAH)/2013
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

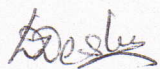
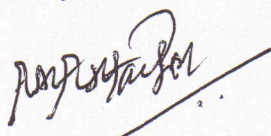
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016

NAME OF THE PARTIES: Mr. Ravindra Pimplikar

V/s.

M/s. Concept Engineering Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Deepak D. Deshpande	Advocate for Respondents	
2	ANJAY M. ANTARKAR	PCS for Petitioners	

ORDER

C.P. No. 67/397-398/CLB/MAH/2013

1. Ld. Representatives of both the sides are present.
2. On the last occasions i.e., on 28.10.2016 and 29.09.2016 certain directions were given.
3. The compliance of those directions is yet to be made hence the matter is adjourned.
4. Next date of hearing as per the mutual consent of the parties are fixed on **07.12.2016**.
C.P. and C.A. are to be fixed for hearing together.

Dated: 07.11.2016

Sd/-
Shri M.K. Shrawat
Member (Judicial)